NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/16	TP 42/17	For hearing	433(J)/ 433(f)	Giridhar Rajgopal Vs Skyline Construction & Housing Pvt. Ltd.

SL. NAME (IN CAPITAL)		SIGNATURE
NO. & PHONE NUMBER	REPRESENTATION TO WHOM	
YATHISH.S	PETITIONER	YLS
Ph: 77606343	•1	.gr

ORDER

Counsel for Petitioner is present. He has filed paper publication. Respondent/Corporate Debtor is called absent and he is treated as absent. Counsel for Petitioner is informed that, Petitioner has to suggest the name of IRP or alternative he can ask the Tribunal for addressing letter to the IBBI-New Delhi for suggesting the name of the IRP. List it on 15/01/2018.

Member (T)

Member (J)